



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Apil Soni, JA (EC: 97430497), presently posted in General Branch, Central District, Tis Hazari Courts, Delhi is hereby transferred and posted in Hon'ble High Court of Delhi (in diverted capacity) w.e.f. 18.05.2026, till further orders.

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

(ii) The official transferred as above is hereby ordered to be 'Stand Relieved' from his present place of posting with further directions to join his duties immediately at his respective transferee place of posting.

B. Chandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-II)/P&T/Admn.II(HQs)/2025/ 28426-436 Dated, Delhi the 16 MAY 2026

Copy forwarded for information and necessary action to:

1. The Joint Registrar (Estt.-I), Hon'ble High Court of Delhi, New Delhi
2. The Officers/Officers-in-Charge concerned.
3. The Officer-in-Charge, Administration Branch, East, Karkardooma Courts
4. PS to the undersigned.
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi
6. The Sr. Accounts Officer / Accounts Officer, East, Karkardooma Courts, Delhi
7. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action / updation as per rules.
8. The Dealing Assistant (Leave), Admn. Branch concerned, Delhi/New Delhi.
9. The Dealing Assistants, ACR Cell (HQs), Delhi.
10. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
11. For uploading on LAYERS.
12. The officials concerned for immediate compliance.

B. Chandna

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.